

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION NO: 237/2001

THURSDAY the 19th day of APRIL 2001

CORAM: Hon'ble Shri Kuldip Singh, Member(J)

Sunil Mangalsingh Nepali
Residing at
Ekta Vihar, Quarter No.27/6
Post NDA, Khadakwasla

... Applicant.

By Advocate Shri S.V. Marne.

V/s

1. The Union of India through
The Director General of
Military Training
General Staff Branch
Army Head Quarters
DHQ PO Delhi.

2. The Commandant
National Defence Academy,
Khadakwasla, Pune.

... Respondents.

O R D E R (ORAL)

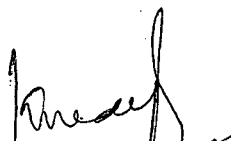
(Per Shri Kuldip Singh, Member(J))

The applicant has filed this OA claiming compassionate appointment and stated that the respondents have rejected the claim by order dated 28.11.2000. One of the ground is that the department has not applied their mind and has not passed speaking order. I have also gone through the records and on perusal of the same I find that the order does not give any reason as to why the case of the applicant could not be considered.



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2. I am of the view that this OA can be disposed of with a direction to the respondents to pass a speaking order assigning the reasons as to why the case of the applicant for compassionate appointment should not be considered. The department shall consider the latest instructions of DOPT dated 2.11.1993. The OA is disposed of accordingly.


(Kuldip Singh)
Member (J)

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